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Deletion of right to property from the Chapter 011 Fundamental Righto in the Constitution

*173. SHRI F. M. KHAN: SHRI SHYAMLAL GUPTA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have any proposal under their consideration to bring forward a Bill before Parliament to amend the Constitution to delete the right to property from the Chapter on Fundamental Rights; and
- (b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) Government are examining the implications of the proposal to delete the right to property from the Chapter on Fundamental Rights in the Constitution.

Contract for laying sub-sea pipeline from **Bombay High**

*174. SHRI SHYAMLAL GUPTA: SHRI T. BASHEER:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government have awarded the contract for laying sub-sea pipeline for transportation of oil and gas from the Bombay High; if so when was the contract awarded:
- (b) what is the name of the firm to which the contract has been awarded and on what terms; and

(c) what criteria was adopted for awarding the contract?

to Questions

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) An order for US \$68.44 million (excluding contingencies) for laying sub-sea pipelines for transportation of oil and gas from Bombay High to Uran, with the approval of Government was placed by the ONGC with M/s Brown & Root, USA on September 13, 1977. The pipe-laying work is scheduled to be completed by May 31, 1978. Of the technically acceptable offers the offer of M/s Brown & Root was the lowest.

New railway lines in Maharashtra

- *175. SHRI KRISHNARAO NARAYAN DHULAP: Will the Minister of RAILWAYS be pleased to state:
- (a) the new railway lines that are under construction or are proposed to be taken up for construction in the near future in Maharashtra;
- (b) what is the estimated total outlay for each of these railway lines; and
- (c) what is the outlay for each of them for the year 1977-78?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) to (c) The following new line projects in Maharashtra having a total length of 117.76 Kms. at an estimated cost of Rs. 24.12 crores, are in hand at present.

	Leng in Kn	15 ,	Estimated cost s. in crores)	Outlay for 1977-78
t. Vasai Road to Diva new BG line in the Konkan region	42	.00	18.83	3.20
2. Wani to Chanaka new BG line in the Marathawada region.	75	· 76	5.29	0.40

The proposal for the construction of West-coast Konkan railway covering regions of Maharashtra, Goa, and Karnataka is being examined by the Planning Commission.